

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.11.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7863 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Honest Shelters Private Limited Vs. Ravi Prakash Ganti & Ors.	Ishan Roy Chowdhury
2.	I.A. No. 7881 of 2026 in Comp. App. (AT) No. ____ of 2026	Royal Palms (India) Pvt. Ltd. & Ors. Vs. Tarannum Khan & Ors.	Aakash Lodha
3.	I.A. No. 7890 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
4.	I.A. No. 7891 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
5.	I.A. No. 7893 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
6.	I.A. No. 7894 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
7.	I.A. No. 7895 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar

8.	I.A. No. 7896 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
9.	I.A. No. 7897 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
10.	I.A. No. 7898 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
11.	I.A. No. 7899 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
12.	I.A. No. 7900 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
13.	I.A. No. 7901 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
14.	I.A. No. 7902 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar
15.	I.A. No. 7903 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	National Projects Construction Corporation Ltd. Vs. Ravi Sankar Devarakonda, Liquidator	Triptimoy Talukdar

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